

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GEMS CARE & CURE
HEALTH CENTER PRIVATE LIMITED

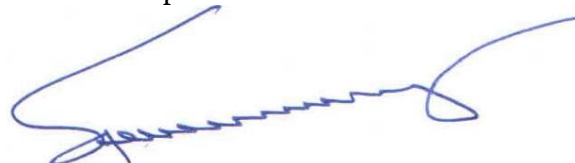
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	GEMS CARE & CURE HEALTH CENTER PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	28/08/2009
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Debtors, ROC - Kolkata
4.	Corporate Identity No. of corporate debtor	U85110WB2009PTC138062
5.	Address of the registered office and principal office (if any) of corporate debtor	629, Diamond Harbour Road, Kolkata, WB 700034
6.	Date of closure of Insolvency Resolution Process	12/01/2021
7.	Liquidation commencement date of corporate debtor	13/01/2021
8.	Name and registration number of the insolvency professional acting as liquidator	Surya Kanta Satapathy IBBI/IPA-001/IP-P00598/2017-2018/11050
9.	Address and e-mail of the liquidator, as registered with the Board	4, Lake Gardens, Near Yubak Sangha Club, Kolkata, West Bengal - 700045 suryakantasatapathy@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	4, Lake Gardens, Near Yubak Sangha Club, Kolkata, West Bengal - 700045 suryakantasatapathy@yahoo.co.in
11.	Last date for submission of claims	12/02/2020

Notice is hereby given that the National Company Law Tribunal KOLKATA BENCH has ordered the commencement of liquidation of the GEMS CARE & CURE HEALTH CENTER PRIVATE LIMITED on 13/01/2021.

The stakeholders of **GEMS CARE & CURE HEALTH CENTER PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 12/02/2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Name and signature of liquidator : SURYA KANTA SATAPATHY

Date and place : 17/01/2021 and KOLKATA